

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/03382/2021

This the 12th day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Dina Nath Bhagat Son of Sh. Jaffo Ram, R/o Ward No. 4, Udhampur, Aged 58 years and one other.

.....Applicants

(Advocates:- Mr. Sunil Sethi and Mr. Ravi Dogra-**Not Present**)

Versus

State of Jammu & Kashmir through Principal Secretary, Forest Department, Civil Sectt., Jammu and 16 others.

.....Respondents

(Advocate: Mr. Sudesh Magotra)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the applicants for joining the video conference, he has not joined the conference today.

2. On the last previous dates also i.e. 17.02.2021 and 05.03.2021, nobody had joined the video conference on behalf of the applicants and the case was listed today i.e. 12.03.2021 for appearance of applicants. It seems

that the applicants have lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicants.



(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

/M.M/